

boats were operated during Sixth Five Year Plan.

(d) All the schemes mentioned under (b) above except the joint venture for production and marketing of Fibreglass Reinforced Plastic boats and scheme for Motorisation of Traditional Craft are ongoing schemes.

(e) A Regional project on development of small scale fisheries in Bay of Bengal with Swedish International Development Agency/ Food and Agricultural Organisation of United Nations assistance is now under implementation. Some of the important components under the above project for increasing the fish production are :—

(i) Development of Pen Culture, and;

(ii) Introduction of Beach Landing Craft.

#### Construction of Flats under Self-Financing Scheme by DDA

1593. SHRI V. GOPALSAMY: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the estimated target regarding construction of various types of Self-Financing Flats in Delhi during the last three years, year-wise ;

(b) the number of flats of various types constructed by D. D. A. during the last three years under Self-Financing Scheme, year-wise ;

(c) what was the target of the D.D. A. regarding construction of dwelling units during the Sixth Five Year Plan;

(d) the number of dwelling units constructed by D. D. A. during this period ; and

(e) what is the shortfall in the construction of dwelling units by D.D.A. as on date and what steps are being taken to fulfill the target ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No such targets were fixed during 1983-84 and 1984-85. The target of 9,241 houses for allotment during 1985-86 has been fixed.

(b) 1983-84	2045
1984-85	2968
1985-86	4767

(c) and (d) The housing programme of D.D.A. is not linked with the 5 year plan and no target was fixed. During the period 1980-81 to 1984-85 64,233 houses were constructed by DDA under the various categories.

(d) The total number of registrants waiting allotment is 1,61,679. Efforts are being made to complete the maximum number of houses within the available resources.

#### Funds for Increasing Road Kilometrage in Madhya Pradesh

1594. SHRI AJIT P. K. JOGI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Indian Road Congress in their deliberation at Trivandrum in 1984 resolved to connect all villages with less than 1000 population by roads within a definite time frame ;

(b) whether the Madhya Pradesh Government submitted proposals of Rs. 669.00 crores for the aforesaid purpose in the seventh five year plan by the Planning Commission approved an outlay of only Rs. 281.39 crores ; and

(c) if so, whether Government propose to reconsider the demand of the Madhya Pradesh Government especially in view of the fact that the State's road kilometrage per 100 sq. kilometre of area is far below the national average ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) The council

of the Indian Road Congress in their 111th meeting held at Trivandrum on 15th September, 1984 approved the draft Road Development Plan for India (1981-2001) which emphasises the need to achieve the full connectivity by road to all the villages by the turn of the Century.

(b) and (c) In their draft Seventh Plan for roads and bridges, the State PWD mentioned that their minimum requirements for road development was Rs. 669 crores for the Seventh Plan. Madhya Pradesh State Planning, Economics & Statistics Deptt. had, however, communicated a proposed outlay of Rs. 281.39 crores. Since the State Government in their Plan proposals to the Planning Commission, Government of India indicated requirement of Rs. 281.39 crores only for roads and bridges, the same was agreed to by the Planning Commission.

**Electric and Water Connection to Quarters in Kali Bari Marg, New Delhi**

1595. DR. G. VIJAYA MOHAN REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1435 given in the Rajya Sabha on the 9th May, 1986 and State :

(a) whether NDMC has been approached for giving electric and water Connections to 90 type III quarters at Kali Bari Marg, New Delhi which were completed on 31st March, 1986;

(b) if so, by what date NDMC has promised to provide electric and water connections to the above quarters ; and

(c) whether any quarters out of these 90 type III quarters have been earmarked for the Lok Sabha/Rajya Sabha Secretariat employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The electric and water connections to 90 type III quarters at Kali Bari Marg, New Delhi have been provided by NDMC.

(c) Out of these 90 type III quarters none of the quarters has been earmarked for the Lok Sabha/Rajya Sabha Secretariat employees.

**Government Quarters in Vasant Vihar, New Delhi**

1596. SHRI KAPIL VERMA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that type I, II and III quarters in Vasant Vihar Delhi are ready for occupation by the eligible Central Government employees;

(b) whether it is also a fact that the Directorate of Estates is not in a position to allot these quarters due to non-availability of electric and water connections;

(c) whether the Ministry of Urban Development has approached the Municipal Corporation of Delhi for the supply of electric and water connections for these quarters at Vasant Vihar ; and

(d) if so, when MCD has promised to supply these connections?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No Type I and Type II Quarters are under consideration in General Pool in Vasant Vihar. However, 615 Type III quarters are under construction in General Pool. 400 Type III quarters have been completed except for testing of services and final coat of finishing. These items can be taken up only after the water and electric connections are available.